

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**PRINCIPAL BENCH**

**CA(CAA)-139(PB)/2017**

**IN THE MATTER OF:**

**Vikas Ecotech Ltd.**

**.....Applicant/Petitioner**

**Vs.**

**Vikas Multicorp Ltd.**

**..... Respondents**

**Order under Section 230(1)**

**Order delivered on 23.03.2018**

**Coram:**

**CHIEF JUSTICE (Retd.) M. M. KUMAR**  
**Hon'ble President**

**Ms. Deepa Krishan**  
**Hon'ble Member (T)**

**For the Applicant/Petitioner** : None

**For the Respondent** : None

**ORDER**

No one has appeared on behalf of the petitioner. Renotify this case on

13<sup>th</sup> April, 2018.

*Sd/-*

**(M. M. KUMAR)**  
**PRESIDENT**

*Sd/-*

**(MS. DEEPA KRISHAN)**  
**MEMBER (TECHNICAL)**